NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

25. I.A. 71/2021
IN
C.P.(IB)-949(MB)/2020

CORAM: SHRI H. V. SUBBA RAO, MEMBER (J)
SHRI SHYAM BABU GAUTAM, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON **05.03.2021.**

NAME OF THE PARTIES: Fonty Supply Chain Solutions Pvt Ltd
V/s
Future Supply Chain Solutions Ltd

SECTION 9 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

The matter is taken up through virtual hearing.

Counsel for the Operational Creditor, Mr. Milind Sharma and counsel for the respondent, Ms. Nisha Kaba are present through virtual hearing.

Both parties requested time for settling the matter. List this matter on 23.03.2021 for informing the outcome of settlement.

Sd/-
SHYAM BABU GAUTAM
Member (Technical)

Sd/-
H.V. SUBBA RAO
Member (Judicial)